

OA/68791

Serial No. of Order	Date of Order	Order with Signature
14	28.6.94	Put up on 22.9.94 for hearing. Member (Admn.)
15	7.10.94.	Adjourned to 25.10.1994. Vice-Chairman
16	25.10.94	None present for the petitioner. The matter is of 1991 challenging his transfer ordered as far as back on 30.4.1991. There was no stay order granted against the transfer order. Perhaps by this time it is likely that transfer became effective. It is also likely that petitioner has lost interest in this petition. The petition is dismissed for default. VICE-CHAIRMAN